

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No203  
CP(IB)/198(AHM)2021

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Ms.Bhumisha Shah Sole Proprietor of Candida Bio Aqua  
Solutions  
V/s  
West Coast Frozen Foods Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..02/11/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Noopur Dalal, Adv.  
For the Respondent : Mr. Jay Kansara, Adv. i/b. Wadia Ghandy & Co.

**ORDER**

Due to technical difficulty and disruption in internet connectivity the documents cannot be perused on e-portal, neither hearing can be conducted.

List on 09.11.2022.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**